

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 128(ND)10**  
**CA. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SH. R. VARADHARAJAN**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017**

**NAME OF THE COMPANY: M/s. Sh. SP Gupta V/s. M/s. Intravest India Ltd. & ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Rajnish Sinha	Advocate	RESPONDENT No. } 1-4 }	Arvino
2.	Arvina Bose	Advocate		
3.	P.K. Dhirger	CA	Petitioner	Dm Sd
4.	Mr. Atul Sharma,	Adv	"	
5.	Mr. Nitesh Jain	Adv	"	

**ORDER**

**As per common order in C.P. No. 85(ND)/2012.**

Sd-

(S.K. Mohapatra)  
Member (Tech.)

Sd-

(R. Varadharajan)  
Member (Judicial)